

these companies and to benefit the private coke even owners ?

**THE MINISTER OF STEEL, MINIS AND COAL (SHRI VASANT SATHE) :**  
(a) to (f). The information is being collected and will be laid on the Table of the House.

**Expansion of Branches of Commercial Banks during Seventh Plan**

1490. **SHRI RADHAKANTA DIGAL :** Will the Minister of FINANCE be pleased to state :

(a) whether Government have a proposal to expand the branches of different commercial banks during the Seventh Five Year Plan period;

(b) if so, the number of branches of various commercial banks proposed to be opened in Orissa;

(c) whether Government propose to give priority to open bank branches in backward areas; and

(d) if so, the number of new branches of various commercial banks proposed to be opened in Phulabani, a backward district in Orissa during the above Plane period ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) to (d). The branch licensing policy covering the seventh plan period has not yet been finalised. Pending finalisation of the above policy, it would not be possible to indicate the number of bank branches that would be allowed to be opened in various parts of the country including Orissa/Phulbani District. However, according to available information, the banks are currently holding licences/authorisations for opening 157 offices in Orissa (including 8 for opening offices in Phulbani District.) Banks have been advised to open offices at these centres as early as possible.

[Translation]

Amount sanctioned by Jale Branch of Indian Bank for installing tube wells

1491. **SHRI RAMASHRAY PRASAD SINGH :** Will the Minister of FINANCE be pleased to state :

(a) the total amount sanctioned so far by Gramodaya Kendra of Jale branch of Indian Bank in Darbhanga District for installing tube wells for irrigation purpose, Panchayat-wise details thereof;

(b) whether rebate/subsidy is also given to small, medium and marginal farmers, in the amount sanctioned,

(c) if so, the details thereof;

(d) the number of persons given rebate/subsidy so far in the amount sanctioned to the farmers by the said bank; and

(e) the number of persons yet to be given this rebate/subsidy ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :**  
(a) to (e). Banks' data reporting system does not yield purpose-wise, branch-wise and panchayat-wise information in the manner desired. As regards subsidy presumably the Hon'ble Member is seeking information regarding subsidy under the Integrated Rural Development programme. Under this Programme the capital cost of the assets is subsidised to eligible beneficiaries to the extent of 25% for small farmers and 33½% for marginal farmers. Tribal farmers are entitled to a subsidy of 50%. The maximum subsidy that can be given to an individual non-tribal is Rs. 4000/ in DPAP areas and Rs. 3,000 in non-DPAP areas. For tribal farmers the ceiling is Rs. 5,000.

[English]

**Income Tax Officers under Suspension**

1492. - **SHRI KESHAORAO PARDHI :** Will the Minister of FINANCE be pleased to state :

(a) the number of Officers of the Income Tax Department who have been under suspension for (i) over three